

**ITEM NO.111**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP No. 299/ALD/2018**

**Date of Order: 8<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ROC V/S M/S PITAMBRA SECURITIES PVT LTD</b>
<b>UNDER SECTION</b>	<b>271/272 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 9<sup>th</sup> February, 2024.

**-Sd-**  
**(Court Officer)**

***8<sup>th</sup> February, 2024***

*Priya Agarwal*  
*(Stenographer)*